

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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To

All Principal District & Sessions Judges,  
J&K State.

No: 43573-95/14/18

Dated: 26/10/2018

Subject: Construction of toilets in Court complexes regarding.

Sir,

Please find enclosed herewith the Proforma for submission of information related to Toilets in Courts received from Government of India, Ministry of Law and Justice.

You are requested to submit the information as per the Proforma enclosed to this office at the earliest, so that the same may be sent to the concerned for further necessary action.

The matter may be treated as most urgent.

Yours faithfully,

Encls: As above.

(Sanjay Dhar)  
Registrar General

Not to  
E-mail at  
Cts  
by.

**Proforma for submission of information related to Toilets in Courts**  
**(Separate for each State/UT)**

Sl. No.	Items	Information to be furnished
1	Number of Court Complexes in the State with name of places	
2	Number of Court Complexes in which Toilets exist with name of places	
3	Number of Court Complexes in which Toilets does not exist with name of places	
4	Number of Court Complexes in which Toilets need renovation with name of places	
5	Number of Court Complexes in which new Toilets required with name of places	